

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.426/97

Monday, this the 31st day of March 1997.

CORAM:

HON BLE MR PV VENKATAKRISHNAN ADMINISTRATIVE MEMBER
HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

P Kamalamma
Group'D
Postal Stores Depot
Thiruvananthapuram

Applicant

By Advocate Mr G Sasidharan Chempazhanthiyil

vs

1. Superintendent
Postal Stores Depot
Thiruvananthapuram
2. Chief Postmaster General
Kerala Circle
Thiruvananthapuram
3. Director General,
Postal Department
New Delhi. - Respondents

By Advocate Mr James Kurian, ACGSC

The application having been heard on 31.3.97
the Tribunal on the same day delivered the following
order:

ORDER

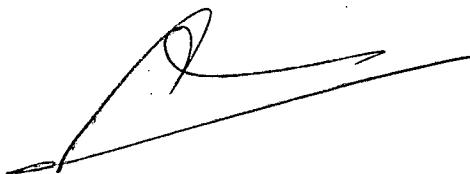
HON'BLE MR PV VENKATAKRISHNAN ADMINISTRATIVE MEMBER

Applicant who was a part-time Scavenger in the Postal
Stores Depot, Trivandrum and was later on made full time by
A 2 order and regularised by A 3 order dated 12.10.92 prays that
the period of full time casual service rendered by her from 2.11.87

to 11.10.92 be counted as qualifying service to the extent of 50% for pensionary benefits. She has made a representation A-4 in this behalf to the second respondent. Learned counsel for respondents submits that the second respondent will consider A-4 representation and pass appropriate orders. We accordingly direct the second respondent to pass appropriate orders on A-4 within three months of today.

2. Application is disposed of as aforesaid. No costs.

Dated, the 31st March, 1997



A.M. SIVADAS
JUDICIAL MEMBER



P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

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LIST OF ANNEXURES

1. Annexure A2: True copy of Memo No.PSD/42/IV dated 30.11.1987 issued by 1st respondent.
2. Annexure A3: True copy of the Memo No.PSD/42/Vol.V dated 12.10.1992 issued by 1st respondent.
3. Annexure A4: True copy of the representation dated 16.12.1996 submitted by applicant to the 2nd respondent.

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